

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001**

No.HHC.1(5.Comp./HC/Digitization/2013-I-  
Dated Shimla, the 12<sup>th</sup> September, 2014.

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**CORRIGENDUM**

The words "9001:2000" appearing at page No. 26, column No. 9 of the Complete R.F.P. for digitization of High Court records, be read as "9001:20000".

BY ORDER ETC.

  
Central Project Co-ordinator

Endst. No. As above.

12<sup>th</sup> September, 2014.

**Copies forwarded for information to 28651-54**

1. The Technical Director, N.I.C., High Court of H.P., Shimla- 171 001, with a request to upload this corrigendum on the High Court Website.
2. The Director of Information Technology, S.D.A Complex, Block No. 24, Kasumpti, Shimla- 171 009, with a request to publish this corrigendum on the website of your office on or before 15.09.2014 for wide publicity.
3. The Controller of Stores, Himachal Pradesh, Shimla- 171 001 with a request to publish this corrigendum on the website of your office on or before 15.09.2014 for wide publicity.
4. The Section Officer (Computer), High Court of H.P., to upload this corrigendum on the Electronic Gazettee of the Government of H.P.

  
Central Project Co-ordinator